Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: January 04, 2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in

SI. Name of creditor No. Name of creditor No. Date of No. Date of Principal Amount Interest amount Amount claimed Amount Covered by Nature of claim Nature of																			(Amount in Rs
Name of credition   No.   Date of principal Amount claimed   Principal Amount claimed   Principal Amount admitted   Name of credition   No.   Corporate   Principal Amount claimed   Principal Amount admitted   Name of credition   Nature of claim		Name of creditor		Details of claim received				Details of claim admitted								Amount of any	1		
Limited   Company   13-49-2023   12-45-58-868   - 12-45							Amount claimed		Amount		Nature of claim	covered by security	covered by	related	contingent	mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification / not admitted	
Mrs. Shubsharqi V.Latey   Flat Worker   19-07-2023   37.22.021   - 37.22.021     pending RERA order   0 0 No 0   No 0   0   No 0   0	1	Limited	Company	13-06-2023	1,24,55,866		1,24,55,866	1,24,55,866	-	1,24,55,866	Advance	0	0	No	0	0	0	-	
Society of the Carbon of the			Flat owner	18-07-2023	37,22,021	•	37,22,021	-	ı	-		0	0	No	0	0	0	37,22,021	Sub-judice. Proof claim pending
4 Rajkumar S Kurapati Cancellation 11-08-2023 99,000 - 99,000 99,000 - 99,000 amount post cancellation 0 No 0 Cancellation 19-08-2023 2,62,500 - 2,62,500				21-07-2023	60,000	-	60,000	60,000	-	60,000	amount post	0	0	No	0	0	0	-	
September R Madhu   Cancellation   19-08-2023   2,62,500   - 2,62,50	4	Rajkumar S Kurapati		11-08-2023	99,000	-	99,000	99,000	-	99,000	amount post	0	0	No	0	0	0	-	
Secolar   Cancellation   Cancellat	5	Rajeshwar R Madhu		19-08-2023	2,62,500	-	2,62,500	2,62,500	-	2,62,500	amount post	0	0	No	0	0	0	-	
Part	6	Kathare & Mr. Mohan R		20-08-2023	15,47,232	-	15,47,232	15,38,554	-	15,38,554	amount post	0	0	No	0	0	0	8,678	Excess amount claimed, proof of claim pending
## Alfavista B Wing CHS Limited behalf of flat owners   25-08-2023   8,90,38,860   2,01,43,587   10,91,82,447   3,64,14,922   - 3,64,14,922   - 3,64,14,922   10,000mptete amenities of one of the overdue deposits   0   0   No   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0   0    ## Refund of booking amount post   0   0   No   0   0    ## Refund of booking amount post   0   0   No   0   0    ## Refund of booking amount post   0   0   No   0   0    ## Refund of booking amount post   0   0   No   0    #			per RERA	23-08-2023	2,73,53,156	20,000	2,73,73,156	1,55,83,648	7,47,923	1,63,31,571	RERA order which has	0	0	No	0	0	0	1,10,41,585	Excess amount claimed, proof of claim pending
9 Rupesh G Lodh   28-08-2023   1,00,000   -			behlaf of flat	25-08-2023	8,90,38,860	2,01,43,587	10,91,82,447	3,64,14,922	-	3,64,14,922		0	0	No	0	0	0	7,27,67,525	Excess amount claimed, proof of claim pending
Alfavista D Wing CHS Limited   Dehlaf of flat owners   Dehlaf owners   Dehla	9	Rupesh G Lodh		28-08-2023	1,00,000	-	1,00,000	1,00,000	-	1,00,000	amount post	0	0	No	0	0	0	-	
Alfavista C Wing CHS   Limited			behlaf of flat	30-08-2023	35,90,32,412	-	35,90,32,412	6,19,65,338	-	6,19,65,338		0	0	No	0	0	0	29,70,67,074	Excess amount claimed, proof of claim pending
12 Alfavista C Wing CHS Limited behlaf of flat owners 05-09-2023 10,23,40,925 - 10,23,40,925 5,74,37,616 - 5,74,37,616 incomplete amenities on behlaf of flat womens on behlaf of flat owners on behlaf owners on behlaf of flat owners on behlaf of flat owners on behlaf owners on behlaf of flat owne	11		behlaf of flat	05-09-2023	10,00,34,067		10,00,34,067	72,10,000	-	72,10,000	and overdue deposits on behalf of Individual	0	0	No	0	0	0	9,28,24,067	Excess amount claimed, proof of claim pending
13 Alfavista A wing CHS behlaf of flat 06-09-2023 7,49,43,750 2,40,66,911 9,90,10,661 4,19,43,830 - 4,19,43,830 incomplete amenines 0 No 0	12	Altavista C Wing CHS Limited	behlaf of flat	05-09-2023	10,23,40,925	-	10,23,40,925	5,74,37,616	-	5,74,37,616		. 0	0	No	0	0	0	4,49,03,309	Excess amount claimed, proof of claim pending
	13	Altavista A Wing CHS Limited	behlaf of flat	06-09-2023	7,49,43,750	2,40,66,911	9,90,10,661	4,19,43,830	-	4,19,43,830		0	0	No	0	0	0		Excess amount claimed, proof of claim pending
13 Total 77.09.89,789.00 4.42.30.498.00 81.52.20.287.00 23.50.71.274.00 7.47.923.00 23.58.19.197.00	12	Total			77 00 80 780 00	4 42 30 498 00	81 52 20 287 00	23 50 71 274 00	7 47 923 00	23 58 19 197 00		_			_	_		57.94.01.090.00	

Notes: The IRP/RP has received individual claims from few of the flat owners of completed projects (OC received, possession taken and societies are also formed/under process). The respective societies has been requested to submit consolidated claims for respective society.

Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

SI. No.		Identification No.		Details of	claim received		Status of Claim						
	Name of creditor		Date of receipt	Principal Amount claimed	Interest amount claimed	Amount claimed	Principal Acceptable	Interest Acceptable	Total claim acceptable	Amount of claim not Accetable	Reasons for not acceptable	Remarks	
	Sumit Das and Paheli Sarkar	Booking Cancellation	21-11-2023	365000	0	365000	365000	0	365000	0	NA	Claim for booking cancellation amount	
		Booking Cancellation	11-12-2023	225000	0	225000	С		Reasons for delay in submission of claim not informed				
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